

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Agartala	888	470	1358
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	813	643	1456
3	Smt. Jhuma Dutta Chowdhury, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	95	296	391
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	577	620	1197
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	430	353	783
6	Sri Debashish Kar Special Judge (CBI) Court, Agartala.	0	42	42
7	Sri Uttam Hrishu Das, Judge, Family Court, Agartala	530	389	919
8	Sri Amrendra Kumar Singh Addl.Judge, Family Court, Agartala.	510	429	939
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	716	0	716
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	976	0	976
11	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	338	1996	2334
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	181	2145	2326
13	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	236	1011	1247
14	Sri Kaushik Bhattacharjee, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	148	1160	1308
15	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	49	6561	6610
16	Sri Rajib Chakma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	22	1051	1073
17	Smt. Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	38	1022	1060
18	Smt. Nishita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	1123	1151
19	Sri Amlan Mukherjee, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	45	1091	1136
20	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6),	32	976	1008
21	Sri Abhijit Deb, SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	14	544	558
22	Sri Albert Debbarma, Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	43	407	450
Total		6709	22329	29038
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5612	20560	26172
2	Mohanpur	57	951	1008
Total		5669	21511	27180
2	Family Court, Agartala	530	389	919
3	Addl. Judge, Family Court, Agartala	510	429	939
Total		1040	818	1858
Grand Total		6709	22329	29038

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ravi Dahiya, District and Sessions Judge, Udaipur	301	261	562
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	179	196	375
3	Smt. Mou Banerjee, Judge, Family Court, Udaipur	171	193	364
4	Sri Saikat Das, Civil Judge (Senior Division), Udaipur	372	0	372
5	Sri Sarbajeet Choudhury, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	135	364	499
6	Sri Samuel Molsom, Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	30	395	425
7	Sri Saurabh Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	389	396
8	Smt. Ritu Basu, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	325	335
9	Smt. Purabi Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	7	347	354
10	Sri Saptarshee Misra, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	3	662	665
Total		1215	3132	4347
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	1034	1930	2964
2	Amarpur	10	1009	1019
Total		1044	2939	3983
3	Family Court, Udaipur	171	193	364
Grand Total		1215	3132	4347

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gobinda Das, District & Sessions Judge, Belonia	160	100	260
2	Sri Motom Debbarma, Addl.District & Sessions Judge, Belonia	122	80	202
3	Sri Anshuman Chowdhury Judge, Family Court, Belonia	180	79	259
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	114	0	114
5	Sri Amarjit Dey, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	83	1824	1907
6	Smt. Shreya Pal, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	158	2082	2240
7	Sri Sudipta Chatterjee, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	38	1834	1872
8	Sri Ashit Debnath Addl.District & Sessions Judge, Sabroom	134	66	200
9	Sri Sushobhan Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	14	1126	1140
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	60	717	777
Total		1063	7908	8971
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	675	5920	6595
2	Sabroom	208	1909	2117
Total		883	7829	8712
3	Family Court, Belonia	180	79	259
Grand Total		1063	7908	8971

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	159	229	388
2	Additional District and Sessions Judge, Kailashahar (FTSC) (Vacant), Charge remains with Sri Prakash Kumar , District & Sessions Judge, Kailashahar	36	55	91
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	194	424	618
4	Smt. Surabhi Shekhar, Civil Judge (Senior Division), Kailashahar	376	0	376
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	115	596	711
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	180	578	758
7	Smt. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	60	547	607
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	70	624	694
Total		1190	3053	4243
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	996	2629	3625
Total		996	2629	3625
2	Family Court , Kailashahar	194	424	618
Grand Total		1190	3053	4243

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Dharmanagar	355	362	717
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	222	314	536
3	Sri Hrishikesh Chakrabarti Judge, Family Court, Dharmanagar	181	124	305
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	331	0	331
5	Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	159	966	1125
6	Smt. Sushmita Das, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	224	1098	1322
7	Smti. Baishali Chowdhury JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	73	1037	1110
8	Sri Thamas Lal Ditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	295	297
9	Ali Haydar Khan Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	285	293
Total		1555	4481	6036
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1364	3777	5141
2	Kanchanpur	10	580	590
Total		1374	4357	5731
3	Family Court, Dharmanagar	181	124	305
Grand Total		1555	4481	6036

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	210	639	849
2	Sri Arindam Paul, Judge, Family Court, Sonamura	55	66	121
3	Smti. Hena Begam Civil Judge (Senior Division), Sonamura	195	0	195
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	74	508	582
5	Sri Sayantan Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	29	493	522
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	24	482	506
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	245	334	579
8	Smt. Debjani Majumder, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	33	817	850
9	Sri Subham Banerjee Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	92	1523	1615
Total		957	4862	5819
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	532	2122	2654
2	Bishalgarh	370	2674	3044
Total		902	4796	5698
3	Family Court , Sonamura	55	66	121
Grand Total		957	4862	5819

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Manabendra Debbarma, District and Sessions Judge, Khowai,	89	219	308
2	Smt. Sharmistha Mukherjee, Addl.District & Sessions Judge, Khowai	69	210	279
3	Sri Ramdas Chottopadhayay, Judge, Family Court, Khowai	82	52	134
4	Smt. Dorothy Jamatia, Civil Judge (Senior Division), Khowai	177	0	177
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	52	1528	1580
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	33	1257	1290
7	Smt. Debanjana Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	1164	1183
Total		521	4430	4951
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	439	4378	4817
Total		439	4378	4817
2	Judge, Family Court, Khowai	82	52	134
Grand Total		521	4430	4951

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Court- wise pendency of Cases as on 31.07.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	80	84	164
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	47	136	183
3	Judge, Family Court, Ambassa (Vacant), Charge remains with Sri Dhiman Debbarma , District Judge, Dhalai District, Ambassa	41	23	64
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	81	0	81
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	35	324	359
6	Sri Sayan Chakraborty, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	10	337	347
7	Sri Sunil Kumar Singh Additional District & Sessions Judge, Kamalpur	120	111	231
8	Sri Jogodottam Chatterjee, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	22	913	935
9	Smt. Srijita Jana, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	68	890	958
10	Sri Gaurav Kumar Shahi SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	18	616	634
11	Farhad Islam, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	19	620	639
12	Sri Sumir Bag, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	134	134
13	Dr. N R Rakesh Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	139	143
Total		545	4327	4872
Station-wise pendency of Cases as on 31.07.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	253	881	1134
2	Kamalpur	210	1914	2124
3	Longtharai Valley	37	1236	1273
4	Gonda Twisa	4	273	277
Total		504	4304	4808
5	Family Court, Ambassa	41	23	64
Grand Total		545	4327	4872

District-wise pendency of Civil and Criminal Cases as on 31.07.2026				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6709	22329	29038
2	Gomati District, Udaipur	1215	3132	4347
3	South Tripura District, Belonia	1063	7908	8971
4	Unakoti Judicial District, Kailashahar	1190	3053	4243
5	North Tripura District, Dharmanagar	1555	4481	6036
6	Sepahijala District, Sonamura	957	4862	5819
7	Khowai District, Khowai	521	4430	4951
8	Dhalai District, Ambassa	545	4327	4872
Total		13755	54522	68277